

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD
– Orientation Course – Conducting of Orientation Course to the newly appointed District Judges at Telangana State Judicial Academy, Secunderabad, through virtual mode for a period of 15 days i.e., from 17.05.2021 to 31.05.2021 – Letter received from the Director, Telangana State Judicial Academy, Secunderabad to defer the said Orientation Course in view of the pandemic situation – considered - Orders – Issued.

READ: 1. G.O.Ms.No.31, General Administration (J & RA) Department, dated 19.04.2021.
2. High Court's letter in Roc.No.753/2021-B.Spl., dated 23.04.2021, addressed to the Director, Telangana State Judicial Academy, Secunderabad.
3. High Court's Proceedings in Order Roc.No.753/2021-B.Spl., dated 26.04.2021.
4. Letter Roc.No.470/2021/TSJA-Sec'bad, dated 01.05.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 753/2021-B.SPL., DATED:03.05.2021

Having considered the request of the Director, Telangana State Judicial Academy, Secunderabad, in her letter 4th read above, the High Court is pleased to pass the following orders:

The fourteen (14) Senior Civil Judges, who were appointed as District Judges under Rule 15 of Telangana State Judicial Service Rules, 2017, vide G.O. 1st read above and who were nominated to undergo Orientation Course to be conducted by the Telangana State Judicial Academy, Secunderabad, for a period of 15 days from 17.05.2021 to 31.05.2021 (both days inclusive) through virtual mode vide High Court's proceedings 3rd read above, are informed that the said Orientation Course is deferred for the time being, considering the request of the Director, Judicial Academy in reference 4th read in view of spike in Covid-19 cases and the disturbing scenario in the families of the officers and non availability of resource persons. The next date of commencement of the above Orientation Course will be intimated later on as and when the schedule was fixed.

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the Orientation Course through virtual mode.

**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Incharge officers.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. **The Prl. District and Sessions Judges:**
 - (a) Karimnagar
 - (b) Khammam
 - (c) Mahabubnagar
 - (d) Medak at Sangareddy
 - (e) Rangareddy at L.B.Nagar
 - (f) Warangal.
6. The Section Officers:
 - (a) Special Officers Section
 - (b) Vigilance Cell
 - (c) E-Section
 - (d) Work Review Cell
 - (e) O.P Cell
 - (f) B-Section
 - (g) Accounts Section
 - (h) Computer Section
 - (i) D-Budget Section

+Spare